Details of Old Age Pension Scheme

- *317. Shri Bharat Bhushan Batra, M.L.A.: Will the Minister of State for Social Justice and Empowerment be pleased to state:
 - a) the district wise details of the old age pension beneficiaries in State whose pension has been stopped by the Government during the period from 01.07.2018 to 31.01.2020;
 - b) whether it is a fact that demand of arrears has been made by the Government from the old age pension beneficiaries mentioned in at (a) above; and
 - c) the eligibility criteria for getting old age pension in State together with the details thereof?

OM PRAKASH YADAV MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

Sir, (a) the district wise number of old age pensioners in the state whose pension was stopped during the period from 01.07.2018 to 31.01.2020 is as under:-

Sr. No.	District	No.
1	Ambala	97
2	Bhiwani	49
3	Charkhi Dadri	71
4	Faridabad	2
5	Fatehabad	2
6	Gurugram	17
7	Hisar	42
8	Jhajjar	65
9	Jind	7
10	Kaithal	12
11	Karnal	10
12	Kurukshetra	18
13	Mahindergarh	451
14	Mewat	4
15	Palwal	10
16	Panchkula	46

17	Panipat	7
18	Rewari	449
19	Rohtak	291
20	Sirsa	3
21	Sonipat	28
22	Yamunanagar	15
	Total	1696

- (b) Yes, Sir. As per government notification No. 656-SW(4)-2018 dated 08.05.2018, for the cases identified upto 31.03.2018, the recovery of the pension, sanctioned on the basis of wrong information given by the applicant, is made without interest as a one time measure. In case he/she is not in a position to deposit the recovery amount, it is recovered in monthly installments equal to 50% of the monthly pension.
- (c) A person is eligible for the grant of old age samman allowance if,
 - i) he/she is of age 60 years or more;
 - ii) he/she is domicile and resident of Haryana State; and
 - iii) his/her income from all sources together with that of his/her spouse does not exceed Rs. 2,00,000/- per annum.

Any person receiving pension from any Government or Local/Statutory Body or any organization substantially financed by any Government or Local/Statutory Body is not eligible to receive the allowance under the scheme.
